

Army Mission to Nepal

460. **Shrimati Ila Palchoudhuri:** Will the Minister of Defence be pleased to state the number and category of the Defence personnel which were sent to Nepal during the year 1956 and so far during 1957?

The Deputy Minister of Defence (Sardar Majithia): In April-May 1956, for about a week an Army contingent comprising 7 officers, 7 J. C. Os and 14 other ranks from the Gorkha Regiments of the Army attended the Coronation of the King of Nepal. Two bands also accompanied the contingent.

In addition, a special delegation comprising Lt. Gen. Sant Singh, the then GOC-in-C, Eastern Command, and two other officers went there a few days earlier and presented a General's sword to the King of Nepal.

During 1956 & 1967 no other Defence personnel were sent to Nepal except as replacements for those already serving there.

Promotion of Gandhiji's Teachings

461. { **Shrimati Ila Palchoudhuri:**
Shri Sanganna:

Will the Minister of Education and Scientific Research be pleased to lay a statement on the Table showing:

- (i) the number of meetings held by the Committee on Promotion of Gandhiji's teachings during the year 1956-57;
- (ii) the nature of decisions taken at these meetings;
- (iii) the recommendations of the Committee which have been accepted by Government; and
- (iv) the steps taken to implement them?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (i) to (iv) A statement is placed on the Table of Lok Sabha [See Appendix III, annexure No. 83].

Assistant's Examination 1957

462. { **Shri M. C. Jain:**
Shri H. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an open competitive test for recruitment to the Assistants' Grade in the Central Secretariat Service is being held by the U.P.S.C. in July, 1957;

(b) if so, what is the upper age limit prescribed for displaced persons serving in offices not participating in the Central Secretariat Service;

(c) whether any representations have been made to Government to the effect that certain offices have refused to forward applications to the U.P.S.C. from displaced persons, even though they are eligible to take the test in terms of the notice of the U.P.S.C.; and

(d) if so, the action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) 28 years on 9th February, 1957.

(c) No.

(d) Does not arise.

12 hrs.

QUESTION OF PRIVILEGE

Mr. Speaker: Papers to be laid on the Table.

Shri Anthony Pillai (Madras North): Sir, I have given a notice to you for moving a privilege motion. You have sent me a brief reply that you are not granting me the leave. May I know the reason why you are not granting me the leave?

Mr. Speaker: The hon. Member is aware that under the Rules I have to give consent for raising any question of privilege in the House. I did not give my consent. If the hon.